

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 250 of 2012

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Neyeli Lignite Corporation Ltd. Appellant(s)

Versus

Kerala State Electricity Board & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. N.A.K. Sharma
Mr. R.S. Prabhu
Mr. K.R. Sasiprabhu
Mr. Ravi Shankar

Counsel for the Respondent(s): Mr. M.T. George for R-1

ORDER

Mr. N.A.K. Sharma, Learned Counsel for the Appellant has argued the matter at length.

Post the matter for further hearing on **30.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt